

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/594/ (IB)/2017

NAME OF THE PETITIONER(S)

: MATESHWARI OIL PRODUCTS

NAME OF THE RESPONDENT(S)

: DHARANII COTTON MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RISMABN GUPTA

ADVOCATE - PETITONER

ORDER

Counsel for petitioner present and made submissions in relation to the compliances made for rectifying the defects. Counsel for respondent called but absent. No representation. It is submitted that the respondent has not filed counter so far. Considering the submissions of the petitioner and in the interest of justice, I feel it is proper to direct counsel for petitioner to send private notice to the respondent for his appearance and for making submissions on the next date of hearing and file proof of the same by way of an affidavit. Put up on 14.11.2017 a 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)